

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *13**

**TO BE ANSWERED ON THE 7TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

ATROCITIES AND ATTACKS ON DALITS

13. SHRI IMRAN PRATAPGARHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of atrocities and attacks on Dalits in the country during the last four years, State-wise details thereof; and

(b) the number of FIR cases filed and ended in conviction during the last four years, State-wise details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *13 FOR 07.12.2022

(a) & (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. The State/UT-wise details on total number of incidents of crime/atrocities against Scheduled Castes (SCs) as per cases registered in the years 2018-2021 are at Annexure-I. Details on total number of cases convicted out of cases which have completed trials for crime/atrocities against Scheduled Castes (SCs) for the years 2018-2021 are at Annexure-II.

**ANNEXURE-I MENTIONED IN THE REPLY TO RAJYA SABHA STARRED QUESTION
NO 13 FOR REPLY ON 7 DECEMBER 2022**

**State/UT-wise details on total number of incidents of crime/atrocities against
Scheduled Castes (SCs) as per Cases Registered (CR) in the years 2018-2021**

Sl. No.	State/UT	2018	2019	2020	2021
		CR	CR	CR	CR
1	Andhra Pradesh	1836	2071	1950	2014
2	Arunachal Pradesh	0	0	0	0
3	Assam	8	21	28	15
4	Bihar	7061	6544	7368	5842
5	Chhattisgarh	264	341	316	330
6	Goa	5	3	2	4
7	Gujarat	1426	1416	1326	1201
8	Haryana	961	1086	1210	1628
9	Himachal Pradesh	130	189	251	244
10	Jharkhand	537	651	666	546
11	Karnataka	1325	1504	1398	1673
12	Kerala	887	858	846	948
13	Madhya Pradesh	4753	5300	6899	7214
14	Maharashtra	1974	2150	2569	2503
15	Manipur	0	0	0	0
16	Meghalaya	0	0	0	0
17	Mizoram	0	0	0	0
18	Nagaland	0	0	0	0
19	Odisha	1778	1886	2046	2327
20	Punjab	168	166	165	200
21	Rajasthan	4607	6794	7017	7524
22	Sikkim	5	4	0	2
23	Tamil Nadu	1413	1144	1274	1377
24	Telangana	1507	1690	1959	1772
25	Tripura	1	0	2	3
26	Uttar Pradesh	11924	11829	12714	13146
27	Uttarakhand	58	84	87	123
28	West Bengal	119	145	109	108
	TOTAL STATE(S)	42747	45876	50202	50744
29	A&N Islands	0	0	0	0
30	Chandigarh	1	1	3	0
31	D&N Haveli and Daman & Diu+	1	2	1	0
32	Delhi	36	76	69	136
33	Jammu & Kashmir*	1	2	7	13
34	Ladakh	-	-	0	0
35	Lakshadweep	0	0	0	0
36	Puducherry	7	4	9	7
	TOTAL UT(S)	46	85	89	156
	TOTAL (ALL INDIA)	42793	45961	50291	50900

Source: Crime in India

Note: '+' Combined data of erstwhile, D&N Haveli UT and Daman & Diu UT for 2018 & 2019

'*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019

**ANNEXURE-II MENTIONED IN THE REPLY TO RAJYA SABHA STARRED QUESTION NO 13
FOR REPLY ON 7 DECEMBER 2022**

Details on total number of Cases Convicted (CON) out of cases which have Completed Trials for Crime/atrocities (CTC) against Scheduled Castes (SCs) for the years 2018-2021

Sl. No.	State/UT	2018		2019		2020		2021	
		CON	CTC	CON	CTC	CON	CTC	CON	CTC
1	Andhra Pradesh	47	829	38	560	37	371	19	360
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	3	0	0
4	Bihar	44	285	44	362	12	55	48	154
5	Chhattisgarh	50	120	47	155	23	48	20	108
6	Goa	1	3	0	2	0	0	0	1
7	Gujarat	14	450	7	387	3	68	8	139
8	Haryana	54	303	64	287	6	48	44	175
9	Himachal Pradesh	2	33	6	64	1	25	2	37
10	Jharkhand	29	129	17	91	14	47	28	52
11	Karnataka	45	605	26	670	17	370	10	628
12	Kerala	22	216	14	167	7	160	42	433
13	Madhya Pradesh	754	2617	964	3065	538	1341	720	2571
14	Maharashtra	79	906	75	1054	39	331	45	419
15	Manipur	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0
19	Odisha	8	263	2	9	5	136	1	145
20	Punjab	6	33	5	36	4	24	6	24
21	Rajasthan	597	1369	927	1813	572	1174	583	1403
22	Sikkim	0	2	0	0	0	1	0	2
23	Tamil Nadu	99	742	89	790	129	512	104	566
24	Telangana	31	291	43	477	13	341	30	364
25	Tripura	0	0	0	0	0	0	0	0
26	Uttar Pradesh	1551	2821	1619	2451	1820	2576	1930	2528
27	Uttarakhand	0	2	17	25	0	0	0	2
28	West Bengal	0	10	0	15	0	2	0	7
	TOTAL STATE(S)	3433	12029	4004	12480	3240	7633	3640	10118
29	A&N Islands	0	0	0	0	0	0	0	0
30	Chandigarh	0	2	1	1	1	1	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	1	0	0	0	0
32	Delhi	0	1	2	21	0	3	0	2
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	3	3	23	1	4	0	2
	TOTAL (ALL INDIA)	3433	12032	4007	12503	3241	7637	3640	10120

Source: Crime in India

Note: '+' Combined data of erstwhile, D&N Haveli UT and Daman & Diu UT for 2018 & 2019

** Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019